- i. Security of sensitive hospitals to be managed by a designated and trained force,
- Installation of CCTV cameras and round the clock Quick Reaction Teams with effective communication/security gadgets particularly at Casualty, Emergency and areas having high footfalls.
- iii. Well-equipped centralized control room for monitoring and quick response,
- iv. Entry restriction for undesirable persons,
- v. Institutional FIR against assaulters,
- vi. Display of legislation protecting doctors in every hospital and police station,
- vii. Appointment of Nodal Officer to monitor medical negligence,
- viii. Expeditious filling up of vacant posts of doctors and para medical staff in hospitals/Primary Health Centres to avoid excessive burden/pressure on doctors and to maintain global doctor-patient ratio,
- ix. Better infrastructural facilities and medical equipment and provision of extra monetary incentive for the doctors and para medical staff serving in hard remote areas as compared to major and metro cities with better career prospects, etc.

Establishment of floating solar power plants

293. SHRI T.G. VENKATESH: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether it a fact that Government is contemplating on establishment of a floating solar power plant in Penna- Ahobilam water tank situated in Anantpur in Andhra Pradesh, if so, the details thereof; and

(b) whether any methodology has been chalked out for this purpose; if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) and (b) It has been reported that State Government of Andhra Pradesh is contemplating establishment of a floating solar power plant in Penna- Ahobilam Balancing Reservoir(PABR) situated in Anantpur in Andhra Pradesh. While, a feasibility study for setting up of 10 MW floating solar power plant in PABR has been undertaken, as per information received no methodology for its implementation has been finalised by the State Government, as yet.

Electricity production by renewable and non-renewable sources

294. DR. AMEE YAJNIK: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of electricity production by renewable and non-renewable sources in the country, year-wise and State-wise, for the last five years;

(b) whether any new wind stations, hydro power projects and solar stations have been set up by Government in the last five years, if so, the details thereof;

(c) whether Government is taking any measures to increase the production of electricity by renewable sources; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) As per information provided by the Central Electricity Authority (CEA), the details of the state-wise electricity generation through renewable and non-renewable sources in the country during last five years are given in Statement-I and II respectively (*See* below).

(b) A total of 40921.54 MW renewable energy capacity have been installed during the last five years through solar, wind and small hydro power projects in the country. The source-wise and year-wise details are given below:-

Year	Solar	Wind	Small Hydro power
2014-15	1112.08	2311.78	251.61
2015-16	3018.90	3423.05	218.60
2016-17	5526.00	5502.37	105.90
2017-18	9362.55	1865.23	105.95
2018-19	6529.20	1480.97	107.35

(in MW)